

1	2	3	4	5	6	7	8	9
16.	Jharkhand	22	246.48	210.35	14,422	6,356	4,851	4,309
17.	Karnataka	97	1,684.99	1,013.77	83,212	5,679	42,150	34,642
18.	Kerala	65	419.79	404.46	44,270	9,241	33,452	32,836
19.	Lakshadweep							
20.	Madhya Pradesh	89	855.59	638.61	54,123	13,422	27,744	5,588
21.	Maharashtra	177	2,950.61	3,246.18	1,64,452	60,866	1,03,586	57,493
22.	Manipur	7	76.26	76.26	4,079	303	3,776	3,776
23.	Meghalaya	5	42.92	51.91	128	106	224	144
24.	Mizoram	12	119.00	112.6	318	255	2,791	1,935
25.	Nagaland	6	188.58	163.13	7,319	1,677	4,635	2,497
26.	Odisha	62	565.70	346.27	26,551	685	9,653	9,414
27.	Puducherry	4	37.15	40.75	1,542	800	742	177
28.	Punjab	10	83.75	140.9	7,789	3,208	3,901	915
29.	Rajasthan	98	1,090.25	865.13	67,245	28,812	27,793	22,683
30.	Sikkim	4	46.98	46.9	293	38	255	149
31.	Tamil Nadu	166	1,592.01	1,456.93	1,33,607	33,520	96,241	92,481
32.	Telangana	52	1,074.93	1,016.92	89,960	12,674	71,660	49,208
33.	Tripura	10	129.93	81.9	6,376	100	3,271	3,211
34.	Uttar Pradesh	246	1,702.24	1,711.18	91,556	26,002	57,019	43,109
35.	Uttarakhand	41	254.42	166.60	8,047	1,963	2,095	1,375
36.	West Bengal	210	2,227.70	2,294.30	1,68,908	19,971	1,47,645	1,46,993
GRAND TOTAL		1777	22,158.15	19,656.90	14,21,912	3,71,107	9,03,761	6,64,330

Pending proposals of Uttar Pradesh

2469. SHRI RAVI PRAKASH VERMA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether several projects of accommodation to the poor are pending with the Union Government for approval, if so, the details thereof, State-wise, particularly pertaining to Uttar Pradesh;

(b) since when these projects are pending along with reasons for their pendency; and

(c) the time by when these projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (c) Government has set the target for providing pucca houses to all by 2022. Ministry is in the process

of launching a comprehensive “Housing for All” mission in place of its existing scheme. All States/UTs have been informed that proposals pending for appraisals under existing scheme may be submitted to this Ministry after launch of the new Mission as per its guidelines.

Rajiv Awas Yojana in Tamil Nadu

2470. SMRIMATI VIJILA SATHYANANTH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government identified some specific slum pockets in Tamil Nadu to implement good housing under Rajiv Awas Yojana (RAY) scheme;

(b) whether those slum pockets would be considered especially in Tirunelveli Corporation limits (Thimmarajapuram etc.) if so, details thereof; and

(c) details of implementation of New Rajiv Awas Yojana (RAY) scheme benefitting grassroots?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) Housing and colonisation are State subjects and the responsibility for rehabilitation of slums lies with the State Government. The Central Government, however, through its schemes assists the State Government for the purpose.

A total of 21 projects under Rajiv Awas Yojana (RAY) have been sanctioned in Tamil Nadu with a total project cost of ₹ 406.33 crore and Central Share of ₹ 69.34 crores for construction of total 6172 dwelling units (DUs) including 3 projects in Tirunelveli Corporation limits with a total project cost of ₹ 6.19 crore and Central Share of ₹ 2.53 crores for construction of total 111 dwelling units (DUs).

(c) A total of 239 projects with a total project cost of ₹ 8,836.11 crores and Central Share of ₹ 4,903.63 crores have been approved for construction of 1,68,207 dwelling units (DUs) out of which 2,501 DUs have been completed and 40 DUs have been occupied under RAY. However, Government has set the target for providing pucca houses to all by 2022. Ministry is in the process of launching a comprehensive “Housing for All” mission in place of its existing scheme.

Uniform housing policy for States

2471. SHRI PARIMAL NATHWANI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to allow States to have uniform housing policy as different rules in different States make it difficult to have unified guidelines, if so, the details thereof; and